

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

M.P.No.2395/2008

In

**Original Application No.98/1998
This the 21st day of January 2009**

**HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.
HON'BLE DR. M. KANTHAIAH, MEMBER JUDICIAL.**

Ram Autar Kashyap aged about 63 years, S/o Late Nokhey Lal, R/o 448/151,
Nagaria Thakurganj, Chowk, Lucknow.

...Applicant.

By Advocate: Shri R.C. Dwivedi.

Versus.

1. Sri R.K. Mishra, Senior Superintendent of Post Offices, Lucknow
Division New Hyderabad, Lucknow-7.

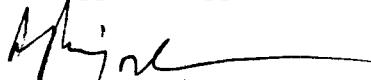
...Respondent.

By Advocate: Shri S.P. Singh.

ORDER

BY MR. M. KANTHAIAH, MEMBER JUDICIAL.

Counsel for applicant submits that respondents have complied with the direction of this Tribunal but he is not satisfied with such order. When the authorities have complied with the direction of this Tribunal, M.P.No.2395/2008 for execution is not at all maintainable and as such, the same is dismissed with a liberty to the applicant to approach appropriate forum. No costs.


(DR.A.K. MISHRA)
MEMBER (A)


(M. KANTHAIAH)
MEMBER (J)
21-01-09

Amit/.